

1	2	3
7	NPK (19:19:19)	2950
8	Ammonium Phosphate Sulphate (20:20:0)	2600
9	Nitro Phosphate (20:20:0)	2400
10	Ammonium Phosphate Sulphate (16:20:0)	2300
11	Urea Ammonium Phosphate (24:24:0)	3050
12	Urea Ammonium Phosphate (28:28:0)	3600
13	NPK (14:28:14)	3050
14	NPK (14:35:14)	3400
15	NPK (10:26:26)	2950
16	NPK (12:32:16)	3250
17	Single Super Phosphate (16% P ₂ O ₅)	950
18	Single Super Phosphate (Granular) (16% P ₂ O ₅)	1100
19	Ammonium Chloride (25% N)	1700
20	Anhydrous Ammonia	3770

Repair of Mohaniya-Arrah Stretch of National Highway in Bihar

5602. SHRI TEJ NARAYAN SINGH:
Will the Minister of SURFACE TRANSPORT
be pleased to state:

(a) the total amount sanctioned for carrying out repair work on National Highway between Mohaniya and Arrah stretch in Bihar during 1988-89 and 1989-90.

(b) whether the repair work on the above

stretch of the National highway had been carried out; and

(c) if not, the reasons therefor?

THE MINISTER OF SURFACE TRANSPORT AND MINISTER OF COMMUNICATIONS (SHRI K.P. UNNIKRISHNAN): (a) During the year 1988-89 and 1989-90, a total of Rs. 117 lakhs was allocated by the State PWD for repair works on Mohaniya-Arrah Section of NH out of the total repair grant for National Highways in Bihar given by the

Ministry.

25th March, 1990;

(b) and (c). Most of the repair works have been completed. In certain stretches, works could not be completed due to constraint of funds. These are likely to be completed by June 1990.

(b) if so, the number of cases filed in the Courts in Delhi during 1987-88 and upto August 1989 under Narcotic Drugs and Psychotropic Substances Act, 1985;

[English]

Courts' strictures against Delhi Police personnel

(c) the number of accused acquired in such cases during the above period and strictures passed by courts against Delhi Policemen for implicating innocent people;

5603. SHRI MADAN LAL KHURANA: Will the Minister of HOME AFFAIRS be pleased to state:

(d) the action taken against those policemen; and

(a) whether the attention of the Government has been drawn to the news item captioned "Is liye police walon par karwahi Nahin Hoti" appearing in the Jansatta dated

(e) if not, the reasons for not taking action against them?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED): (a) Yes, Sir.

	<i>Cases challaned</i>	<i>Persons acquitted</i>
1987	1366	162
1988	1325	52
1989 (upto 31.8.89)	981	35

Strictures were passed by the Courts in 2 cases registered under the Narcotic Drugs and Psychotropic Substances Act.

SHRI SRIKANTHA DATTA
NARASIMHA RAJA
WADIYAR:

(d) and (e). On enquiry, it was found that the police official was not at fault in one case. In the other case, departmental enquiry has been initiated against the concerned officials.

Will the Minister of HOME AFFAIRS be please to state:

Ban on Passing of Heavy Vehicles through Delhi

5604. SHRI MADAN LAL KHURANA:

(a) the steps taken to ban the passing of heavy trucks through Delhi During day time to improve the deteriorating traffic situation in the city; and

(b) the details of steps taken to prosecute the heavy vehicles especially buses